

RAJYA SABHA

Tuesday, the 27th November, 1962/the
6th Agrahayana, 1884 (Saka)

The House met at twelve of the
clock, MR. CHAIRMAN in the Chair.

MEMBER SWORN

Shri Abdul Ghami (Punjab).

PAPERS LAID ON THE TABLE

- i) AMENDMENT IN SCHEDULE III TO
THE I.A.S. (PAY) RULES, 1954
- ii) THE INDIAN POLICE SERVICE (UNI-
FORM) AMENDMENT RULES, 1962

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): Sir, on behalf of Shri B. N. Datar, I beg to lay on the Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy each of the following Notifications of the Ministry of Home Affairs:—

- (i) Notification G.S.R. No. 1140, dated the 24th August, 1962, publishing an amendment in Schedule III to the Indian Administrative Service (Pay) Rules, 1954. [Placed in Library. See No. LT-609/62].
- (ii) Notification G.S.R. No. 1423, dated the 26th October, 1962, publishing the Indian Police Service (Uniform) Amendment Rules, 1962. [Placed in Library. See No. LT-610/62.]

THE DISPLACED PERSONS (COMPENSATION AND REHABILITATION) SEVENTH AMENDMENT RULES, 1962

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI P. S. NASKAR): Sir, I beg

932 RS—1.

to lay on the Table, under sub-section (3) of section 40 of the Displaced Persons (Compensation and Rehabilitation) Act, 1954, a copy of the Ministry of Works and Housing (Department of Rehabilitation) Notification G.S.R. No. 1541/R.Amdt./LXVII, dated the 8th November, 1962, publishing the Displaced Persons (Compensation and Rehabilitation) Seventh Amendment Rules, 1962. [Placed in Library. See No. LT-617/62.]

RECOMMENDATIONS OF CENTRAL WAGE BOARD FOR COFFEE PLANTATION INDUSTRY FOR GRANT OF INTERIM WAGE INCREASE TO WORKERS

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI RATANLAL KISHORILAL MALVIYA): Sir, I beg to lay on the Table a copy of the Ministry of Labour and Employment Resolution No. WB-3(53)/62, dated the 24th November, 1962, regarding the recommendations of the Central Wage Board for Coffee Plantation Industry for the grant of interim wage increase to workers. [Placed in Library. See No. LT-616/62.]

LEAVE OF ABSENCE TO SHRI B. C. NANJUNDAIYA

MR. CHAIRMAN: I have to inform Members that the following letter dated the 16th November, 1962, has been received from Shri B. C. Nanjundaiya:—

“I am suffering from Hepatitis since 1st November, 1962. As such, I have been advised by doctors to take complete rest for at least a period of one month. I request you to permit me to absent myself from all the sittings of the present session of Rajya Sabha.”

Is it the pleasure of the House that permission be granted to Shri B. C. Nanjundaiya for remaining absent from all meetings of the House during the current session?